

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2787

ANSWERED ON:15.03.2010

BAN ON CHINESE CHOCOLATES

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Yaskhi Shri Madhu Goud

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has banned the sale of Chinese Chocolates in the country;
- (b) if so, the details thereof;
- (c) whether it has come to the notice of the Government that despite ban on sale on Chinese chocolates, it is available in various parts of the country;
- (d) if so, the details thereof and the reasons for the same; and
- (e) the corrective steps being taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (e): Imports of milk and milk products including chocolates and chocolate products and candies /confectionary / food preparations with milk or milk solids as an ingredient, from China have been prohibited for a period of six months from 24th December, 2009 vide Department of Commerce Notification No. 22/2009-2014 dated 23rd December, 2009.